

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1943  
ANSWERED ON:05.08.2010  
TRANSPORTATION OF IRON ORE  
Tarai Shri Bibhu Prasad

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether railway goods wagons are being used to transport illegally mined ores particularly iron ore to various ports of the country from Orissa;
- (b) if so, the details thereof;
- (c) whether the Railways have developed any mechanism to detect illegal ores transported through Railways;
- (d) if so, the details thereof;and
- (e) the steps taken by the Railways in this regard ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

- (a): No, Madam. Railway transportation is arranged as per the rule framed under Railways Act, 1989.
- (b): Does not arise.
- (c) to (e): In order to check illegal ore transportation, instructions have been issued for acceptance of indents for loading of minerals, only if Forwarding Notes have been duly validated by authorized officer of Mines Department of the Government of Orissa and loading of rake to be permitted, only after submission of requisite Transit Pass.